

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **24.03.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

---

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

---

IA/MA/IBA/TCP/TCA/CP/CA No : IA/99/2021 IN CP/64/IB/2018  
NAME OF PETITIONER : Satyadevi Alamuri (Liquidator)  
M/s G B Engineering Pvt Ltd  
NAME OF RESPONDENT :  
SECTION : 60(5) Of IBC 2016 R/w Regulation 44 Of IBBI

---

**ORDER**

Due to paucity of time, the matter stands adjourned to **27.04.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS